

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 109 (ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.11.2017**

**NAME OF THE COMPANY: Mr. Santosh Kumar Chaubey & Anr. Vs. M/s  
Baseline Infradevelopers Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

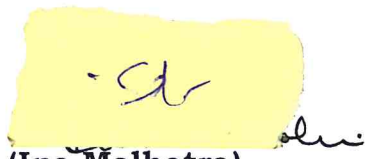
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>For the Petitioner:</b>	Ms. Ranjana Roy Gawai, Advocate Ms. Vasudha Sen, Advocate Ms. S. Ghosh, Advocate Mr. Mangesh Krishna, Advocate		
	<b>For the Respondent:</b>	Mr. Zceshan Hashmi for R-18		

**ORDER**

Application has been filed praying to implead certain other parties who are presently not parties to the lis. They are proposed as respondents No. 19 to 24.

Notice to be issued to the proposed respondents returnable on 29<sup>th</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**